Website: <a href="www.nclat.nic.in">www.nclat.nic.in</a>

Dated: 15th Sep 2025



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-015/NCLAT/CHN BEN/2025

## NOTICE

Please take notice that the next date of hearing in the following matter in Chennai Bench is **18.09.2025** 

S.No	Case No.	Name of the Parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp App (AT) (CH)	Byju Raveendran	Mr. V Shyamohan	
	(Ins) No. 416/2025	Suspended Director		
	For Exemption	& Promoter of Think		
	IA No. 1192/2025	and Learn Pvt Ltd		
	For Condone Delay	Vs		
	IA No. 1193/2025	Pankaj Srivastava,		
	For Stay	Erstwhile RP of Think		
	IA No. 1194/2025	& Learn Pvt Ltd &		
	,	2 Ors		

By order of Hon'ble Member (Judicial)

Chennai Bench

## Copy to:

1. Notice Board

2. Website: www.nclat.nic.in